					<u>nere for previous Lis</u>					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	00	00	00	00		00	00	00	NA
2	Unsecured financial creditors belonging to any class of creditors	00	00	00	00		00	00	00	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	20691128	01	20691128	66.04	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	00	00	00	00		00	00	00	NA
5	Operational creditors (Workmen)	00	00	00	00		00	00	00	NA
6	Operational creditors (Employees)	00	00	00	00		00	00	00	NA
7	Operational creditors (Government Dues)	00	00	00	00		00	00	00	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	01	4140515.32	01	4140515.32	13.22	00	00	00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	03	6500000	03	6500000	20.75	00	00	00	Annexure 9
	Total	5	31331643.32	5	31331643.32	100.00	0	0	0	